

THE HIGH COURT OF KERALA

A3-188/2018

Kochi-682 031
Dated:11.07.2018

NOTICE

There will be a reference by way of one minute silent prayer by everyone standing up in all Courts on ringing of the bell at 11.00 a.m. on Thursday the 12th July, 2018, to condole the sad demise of Advocates Balachandran P.R., Jayashankar P. and P.G.Thampi.

Another bell will be rung at 11.01 a.m. marking the end of the reference.

(By Order)


N. Anil Kumar
Registrar General

To

The Advocate-General, Ernakulam
The Director General of Prosecutions & Public Prosecutor, Ernakulam
The Additional Advocates-General, Ernakulam (2 copies)
The Additional Director General of Prosecutions, Ernakulam (2 copies)
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam
The State Attorney, Advocate General's Office, Ernakulam
The Secretary, Kerala High Court Advocates' Association, Ernakulam
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam
The Secretary, Indian Law Institute, Ernakulam
The Senior Counsel, Government of India (Taxes), Ernakulam
The Assistant Solicitor General of India, Ernakulam
The Chairman, Bar Council, Ernakulam
The President of Kerala Federation of Women Lawyers, Ernakulam
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam
The Director of the Kerala Judicial Academy, Athani.

(The contents of this notice may also be brought to the notice of the
Director(Academics), Kerala Judicial Academy)

The Additional Director of the Kerala Judicial Academy, Athani.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam
The Joint Registrars, High Court

(p.t.o.)

The Deputy Director of the Kerala Judicial Academy, Athani.
The Assistant Director of the Kerala Judicial Academy, Athani.
The Deputy Registrars, High Court
The Deputy Registrar in charge of 'K' Section, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Finance Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The Assistant Registrars in charge of Decree, 'K' and
Court Officers' Sections, High Court
The Court Officer to the Chief Justice, High Court
The Accounts Officer, High Court
The P.A. & Addl. P.A. to the Chief Justice, High Court
The Private Secretaries to Judges, High Court
The Court Officers attending the Courts
The Security Officer, High Court
The Assistant Engineer, High Court
The Superintendent(Vehicles), High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration),
High Court
All Sections, High Court
The Court Officers' Section and 'K' Section (with intimation)
The Civil Sergeants, High Court
The Court Keepers Wing, High Court
The IT Section, High Court
The Kerala Judicial Academy, Athani
The Admn. Records Section, High Court
The Notice Board, High Court
The File/Stock File.

Copy submitted to : The Honourable Judges